

## Roopdeep Kaur Vs Gurjit Singh

**Court:** High Court Of Punjab And Haryana At Chandigarh

**Date of Decision:** Sept. 29, 2023

**Acts Referred:** Hindu Marriage Act, 1955 " Section 13, 24

Code Of Criminal Procedure, 1973 " Section 125

Code Of Civil Procedure, 1908 " Section 24

Protection Of Women From Domestic Violence Act, 2005 " Section 12

**Hon'ble Judges:** Arvind Singh Sangwan, J

**Bench:** Single Bench

**Advocate:** Munish Raj Chaudhary

**Final Decision:** Dismissed

### Judgement